

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4171

ANSWERED ON:19.12.2012

UNAUTHORISED OCCUPATION OF BUNGALOWS

Bundela Shri Jeetendra Singh;Pandurang Shri Munde Gopinathrao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of ex-bureaucrats and others are living illegally in the bungalows of the Lutyen's zone in Delhi;

(b) if so, the details thereof and the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSI)

(a) No, Madam. No ex-bureaucrats and others are living illegally in the bungalows (Type-VII & Type-VIII) except for one case which has been referred to CCA in the Lutyen's zone in Delhi .

(b) In view of (a) above, question does not arise.